

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 115
Appeal No.- 980/252/ND/2018

IN THE MATTER OF:

Income Tax Officer M/s Satija Builders and ... Appellant
Financiers Ltd.

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 09.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant : Ms AdeebaMujahid
For the ROC : Ms.Sweety Kumar

ORDER

Learned Counsel for the appellant seeks and is granted time to comply the order dated 21st January 2021 and file copy of the appeal alongwith any other application on e-portal.

List on 29.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)